

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1491 of 2019

IN THE MATTER OF:

Gradient Nirman Pvt. Ltd. & Anr.

....Appellants

Vs.

IFCI Ltd & Ors.

....Respondents

Present:

**For Appellants: Mr. R.V. Yogesh and Ms. Snigdha Singh,
Advocates**

**For Respondents: Mr. Mithun Shashank, Advocate for R-2.
Mr. P.B.A. Srinivasan, Mr. Avinash Mohapatra and
Mr. Parth D. Tandon, Advocates for R-1.**

O R D E R

13.03.2020: Heard both sides. **Judgment is Reserved.**

The Learned Counsel appearing for the parties are directed to submit written submissions, not containing more than three pages within three days.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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